

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1473
ANSWERED ON:22.08.2007
COMMITTEE ON ANTI-POACHING STRATEGY
Reddy Shri Mekapati Rajamohan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has set up any Inter-State Coordination Committee as part of its anti-poaching strategy in and around the sensitive areas of tiger reserves;
- (b) if so, the details thereof;
- (c) the action taken by the Government against poachers apprehended during the last three years; and
- (d) the steps taken/proposed to be taken by the Government to check incidents of poaching of tigers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY)

- (a) & (b) Yes Sir. Inter-State Coordination Committees have been constituted to periodically review poaching problems along borders, to enable collaborative anti-poaching strategy along the sensitive borders of the following tiger reserves / protected areas:
- (i) Ranthambore Tiger Reserve (Rajasthan) and Palpur Kuno Wildlife Sanctuary (Madhya Pradesh)
 - (ii) Bandipur Tiger Reserve (Karnataka), Mudumalai Wildlife Sanctuary/ National Park (Tamil Nadu) and Wyanad Wildlife Sanctuary (Kerala)
 - (iii) Pench Tiger Reserve (Maharashtra and Madhya Pradesh)
- (c) The action taken against individual poachers in various field formations of different States are not collated at the Government of India level.
- (d) The steps taken by the Government to check poaching of tigers are at Annexure-I.